

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

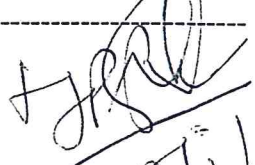

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/218/2017  
NAME OF THE PETITIONER : K. SCHUBERT FIBER WORLD PVT LTD  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

| REPRESENTATION BY WHOM |                                   |                                  |  |
|------------------------|-----------------------------------|----------------------------------|--|
| 1.                     | T. P. SITHIDAR                    | Company Secretary                |            |
| 2.                     | B. Sarathbabu<br>for Sec, Chennai | Representing one for<br>Rec. Aum | <br>8/1/18 |

**ORDER**

Representative for the Applicant present. Counsel for RoC present. Heard.

Rs.10,000/- to be paid as fine amount. **Reserved for order.**

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk